

Drinking water facility for SCs/STs

3499. SHRI C. RAMACHANDRAIAH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government have any plans to extend drinking water facility to all Scheduled Caste and Scheduled Tribe habitations in the country;
- (b) whether it is a fact that the Drinking Water Mission has been going slow in making provision of protected drinking water in the rural areas;
- (c) whether the response time is slow to various representations;
- (d) what steps will be taken to achieve all targets set by the Drinking Water Mission;
- (e) whether periodic reviews will be done; and
- (f) the details of monitoring of this programme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. RAJA): (a) Yes, Sir.

(b) and (c) No, Sir.

(d) The National Agenda for Governance of the Government envisages provisions of safe drinking water to all rural habitations in the country in five years. Accordingly, all the States/UTs were requested to prepare comprehensive action plans for attaining this avowed objective, clearly indicating the total requirement of funds. Action plans from all the State/UTs, Except Orissa, Manipur, A & N Islands and Daman & Diu, have since been received. However, the national objective of providing safe drinking water to all rural habitations in five years can be achieved, subject to availability of funds.

(e) Yes, Sir.

(f) The Government monitors implementation of the Rural Water Supply Programme through the periodical reports furnished by the States/UTs.

One Family-One Employment Plan for States

†3500. SHRI GOPALSINH G. SOLANKI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether certain State Governments have adopted a norm of one employment per family;
- (b) if so, the details thereof State-wise; and

†Original notice of the question was received in Hindi.

(c) the steps proposed to be taken by Government in order to implement this scheme in the States where it does not exist?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) to (c) The information is being collected.

Ensuring Employment in Gujarat

‡3501. SHRI GOPALSINH G. SOLANKI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the various schemes and projects etc. initiated by Government to ensure employment for rural youths and professionals of Gujarat during the last five years; and

(b) the number of people benefited by these schemes till March, 2000?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) and (b) During the last five years, the Ministry of Rural Development have sponsored the following employment generation schemes in Gujarat:—

- (1) Integrated Rural Development Programme (IRDP)
- (2) Jawahar Rojgar Yojana (JRY)
- (3) Employment Assurance Scheme (EAS)
- (4) Training of Rural Youth for Self Employment (TRYSEM)
- (5) Supply of Improved Tool Kits to Rural Artisans (SITRA)
- (6) Development of Women & Children in Rural Areas (DWCRA)
- (7) Swarnajayanti Gram Swarozgar Yojana (SGSY)
- (8) Jawshar Gram Samridhi Yojana (JGSY)

In addition, the State Government have implemented the Gokul Gram Yojana (GGY).

The total achievements under these schemes over the period 1995-96 to 1999-2000 are indicated in the Statement, (*See* below).

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